

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 202
Appeal No. 03/59/JPR/2022
Under Section 59 of
Companies Act, 2013**

In the matter of:

Rajendra Butala & Anr.

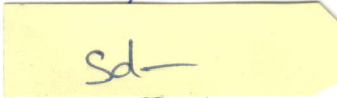
...Petitioners/Appellants

Versus

Mayur Uniquoters Ltd. & Anr.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to 14.12.2022.


(Prabhu Dayal Sewda)
Court Officer

December 05, 2022